

lay on the Table a copy of the Finance Accounts of the Central Government for the year 1966-67. [Placed in Library. See No. LT-1487/68].

**UTTAR PRADESH NAGAR MAHAPALIKAS
(ALPAKALIK VYAVASTHA) (SECOND
AMENDMENT) ACT, 1968**

**THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING (SHRI B. S. MUR-
THY):** On behalf of Shri Satya Nara-
yan Sinha, I beg to lay on the Table
a copy of the Uttar Pradesh Nagar
Mahapalikas (Alpakalik Vyavastha)
(Second Amendment) Act, 1968 (Pre-
sident's Act No. 21 of 1968) published
in Gazette of India dated the 28th
June, 1968, under sub-section (3) of
the Uttar Pradesh State Legislature
(Delegation of Powers) Act, 1968
(Hindi and English versions). [Plac-
ed in Library. See No. LT-1488/68].

**ACTION TAKEN BY GOVERNMENT ON
VARIOUS ASSURANCES, PROMISES AND
UNDERTAKINGS GIVEN**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNI-
CATIONS (DR. RAM SUBHAG
SINGH):** On behalf of Shri I. K. Guj-
ral, I beg to lay on the Table the fol-
lowing statements showing the action
taken by Government on various
assurances, promises and undertakings
given by the Ministers during the
various sessions of Lok Sabha shown
against each:—

- (i) Supplementary Statements Nos. III, IV, V and VI.—Fourth Session, 1968. (Fourth Lok Sabha).
- (ii) Supplementary Statement No. VI.—Third Session, 1967. (Fourth Lok Sabha).
- (iii) Supplementary Statement No. XIV.—Second Session, 1967. (Fourth Lok Sabha).
- (iv) Supplementary Statement No. XI.—First Session, 1967. (Fourth Lok Sabha).

- (v) Supplementary Statement No. XV—Fifteenth Session, 1966. - (Third Lok Sabha).

[Placed in Library. See No. LT-1489/68.]

**NOTIFICATIONS UNDER THE CUSTOMS
ACT, 1962 ETC.**

**THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
K. C. PANT):** I beg to lay on the
Table:—

(1) A copy each of the follow-
ing Notifications under section 159
of the Customs Act, 1962 and sec-
tion 38 of the Central Excises and
Salt Act, 1944:—

- (i) The Customs and Central Ex-
cise Duties Export Draw-
back (General) Eighty-second
Amendment Rules, 1968,
published in Notification No.
G.S.R. 1303 in Gazette of
India dated the 13th July,
1968.
- (ii) The Customs and Central Ex-
cise Duties Export Draw-
back (General) Eighty-third
Amendment Rules, 1968,
published in Notification No.
G.S.R. 1304 in Gazette of
India dated the 13th July,
1968.
- (iii) The Customs and Central Ex-
cise Duties Export Draw-
back (General) Eighty-fourth
Amendment Rules, 1968,
published in Notification No.
G.S.R. 1305 in Gazette of
India dated the 13th July,
1968.
- (iv) The Customs and Central Ex-
cise Duties Export Draw-
back (General) Eighty-fifth
Amendment Rules, 1968,
published in Notification No.
G.S.R. 1306 in Gazette of
India dated the 13th July,
1968.